

**GOVERNMENT OF INDIA
SCIENCE AND TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3902
ANSWERED ON:12.08.2015
CSIR Loans to Companies
Shetty Shri Gopal Chinayya

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether the Council of Scientific & Industrial Research (CSIR) has sanctioned funds to various companies for research and development on easy terms and conditions;
- (b) if so, the details thereof along with the norms adopted for sanctioning of loan;
- (c) the number of companies provided loan, the time limit of loan and the names of the project for which it was provided;
- (d) the present status of the loan recovery; and
- (e) whether any company became sick after providing loan and if so, the details thereof, company/project/state-wise?

Answer

MINISTER OF STATE FOR SCIENCE AND TECHNOLOGY AND EARTH SCIENCES

(SHRI Y.S. CHOWDARY)

(a) Yes, Madam. Council of Scientific & Industrial Research (CSIR) provides soft loan for R&D activities to companies under the New Millennium Indian Technology Leadership Initiative (NMITLI) Scheme. The financial support to industry is in the form of soft loan with 3% interest.

(b)&(c) Name of projects, name of companies, amount of loan given, period of loan given and status of repayment of loan is given in Annexure-1. Norms adopted for granting loan is based on selection of project through CCEA approved procedure involving rigorous screening and project review. The criteria for selection of the project are based on novelty of the proposal, potential technological benefits and the ability of industry to capture those benefits.

(d) Present status of loan recovery is given in Annexure-1.

(e) No company has become sick after taking loan.
